

SPECIAL BENCH
COURT - I

P-101

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/61(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	NRS STEEL TRADERS LLP VS CAMPUS IMPEX PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Ms. Rashmi Singhee, Adv. : For Financial Creditor
Ms. Sanjana Shaw, Adv.

ORDER

1. Ld. Counsel for the Financial Creditor present.
2. Heard. **Reserved for orders.**
3. Brief notes of submissions, if any, be filed within one week.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**